

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF INVESTMENT
AND PUBLIC ASSET MANAGEMENT

LOKSABHA
UNSTARRED QUESTION NO. 1007
TO BE ANSWERED ON 29TH APRIL, 2016
VAISAKHA 9, 1938 (SAKA)

Surplus Cash with CPSE

1007. SHRI SUMEDHANAND SARSWATI:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that over Rs. 2 lakh crore surplus cash is lying idle with the central PSUs and if so, the details thereof PSU-wise;
- (b) whether the Government is contemplating to follow buy back model to achieve the disinvestment target for the current financial year 2016-17 and if so, the details thereof;
- (c) whether the Government has asked its PSUs to send a detailed report on their investment and capex plans and if so, the details thereof;
- (d) the disinvestment revenue received against the revised estimate of Rs. 25312 crore in financial year 2015-16; and
- (e) the steps taken or proposed to be taken for optimum utilisation of surplus cash of CPSEs lying with banks?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI JAYANT SINHA)

(a): As per the information available in the "Public Enterprise Survey" 2014-15, all Central Public Sector Enterprises (CPSEs) taken together have total cash & bank balance of Rs. 25583902 lakhs. The report is available on the website of the Department of Public Enterprises (DPE) at <http://dpe.nic.in>

(b) & (e): CPSEs take a decision on deployment of surplus funds at their Board level and may consider the need for capital restructuring, including buyback of the shares as per the extant guidelines. The Government has the option to consider the offer of buyback by the CPSEs on case to case basis and may participate in the process as an investor.

(c): Details of the CAPEX plan for selected CPSEs for the month ending March, 2016 is provided in the Annex to this reply.

(d): The Government has realized Rs. 23,997 crore (approx) through disinvestment of CPSEs against the revised target of Rs. 25,312 crore. An additional amount of Rs. 1023 crore (approx) has also been realized as buy-back tax on account of buy-back transactions undertaken by unlisted CPSEs during 2015-16. Further, the Government has raised Rs. 8,152 crore on account of sale of bonus debentures of NTPC to EPFO.

Annex as referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 1007 for reply on 29th April, 2016

Capital Investment Plan for Month Ending March, 2016

(All figures in Rs. crore)

Sr no	CPSEs	Administrative Ministry / Department	Sanctions available for projects at the beginning of 2015-16	Estimated new sanctions to be issued during 2015-16	Value of total sanctions available during the year 2015-16	Estimated Capital expenditure from			Capital Expenditure for FY 2015-16		Percentage Achievement	
						Against earlier sanction (Col 4)	Against new sanctions (Col 5)	Total	Till Previous Month (Feb, 2016)	During the Month (Mar, 2016)		Cumulative for the Year
1	2	3	4	5	6(4+5)	7	8	9(7+8)	10	11	12	
1	CWC	Department of Food & Public Distribution	72.93	107.91	180.84	72.93	107.91	180.84	80.05	71.05	151.10	83.55%
	Total		72.93	107.91	180.84	72.93	107.91	180.84	80.05	71.05	151.10	83.55%
2	NPCCIL	Dept. of Atomic Energy	74044.71	645.03	74689.74	9008.00	0.00	9008.00	4662.45	1392.58	6055.03	67.22%
	Total		74044.71	645.03	74689.74	9008.00	0.00	9008.00	4662.45	1392.58	6055.03	67.22%
3	BHEL	DHI	751.00	38.00	789.00	478.00	38.00	516.00	518.00	48.00	566.00	109.69%
	Total		751.00	38.00	789.00	478.00	38.00	516.00	518.00	48.00	566.00	109.69%
4	AAI	Ministry of Civil Aviation	1825.56	67.92	1893.48	1825.56	67.92	1893.48	1273.84	345.29	1619.13	85.51%
	Total		1825.56	67.92	1893.48	1825.56	67.92	1893.48	1273.84	345.29	1619.13	85.51%
5	CIL			5990.50	5990.50		5990.50	5990.50	4120.92	2168.43	6289.35	104.99%
6	NLC		28726.48	15900.40	44626.88	2396.50	1808.50	4205.00	1368.37	297.67	1666.04	39.62%
	Total	Ministry of Coal (MOC)	28726.48	21890.90	50617.38	2396.50	7799.00	10195.50	5489.29	2466.10	7955.39	78.03%
	Other Than CPSE											
7	Singareni Collieries Company Limited (SCCL)		2390.00	0.00	2390.00	2390.00		2390.00	2094.42	468.08	2562.50	107.22%
	Total		31116.48	21890.90	53007.38	4786.50	7799.00	12585.50	2094.42	468.08	10517.89	83.57%

(All figures in Rs. crore)

Sr no	CPSEs	Administrative Ministry / Department	Sanctions available for projects at the beginning of 2015-16	Estimated new sanctions to be issued during 2015-16	Value of total sanctions available during the year 2015-16	Estimated Capital expenditure from IEBR in 2015-16 out of Col 6			Till Previous Month (Feb, 2016)	Capital Expenditure for FY 2015-16		Percentage Achievement
						Against earlier sanction (Col 4)	Against new sanctions (Col 5)	Total		During the Month (Mar, 2016)	Cumulative for the Year	
1		3	4	5	6(4+5)	7	8	9(7+8)	10	11	12	13 (12/9)
8	HAL		8607.00	91.00	6698.00	850.00		850.00	844.00	71.00	915.00	107.65%
9	MDL		103.66	46.34	150.00	103.66	46.34	150.00	105.22	52.75	157.97	105.31%
10	BEL	Ministry of Defence	190.45	509.55	700.00	190.45	309.55	500.00	502.33	78.67	581.00	116.20%
	Total		6901.11	646.89	7548.00	1144.11	355.89	1500.00	1451.55	202.42	1653.97	110.26%
11	NALCO	Ministry of Mines	12631.95		12631.95	1181.00		1181.00	146.96	305.30	452.26	38.29%
	Total		12631.95	0.00	12631.95	1181.00	0.00	1181.00	146.96	305.30	452.26	38.29%
12	NTPC		108739.05	18857.59	127596.64	23873.85	1126.15	25000.00	20326.23	5411.36	25737.59	102.95%
13	NHPC		27097.22	14450.13	41547.35	3078.95	900.94	3979.89	2432.51	326.36	2758.87	69.32%
14	SIJVN		2047.03	2622.86	4669.89	0.00	1175.00	1175.00	657.07	40.00	697.07	59.33%
15	PGCIL		135000.00	30000.00	165000.00	19500.00	3000.00	22500.00	20338.00	2162.00	22500.00	100.00%
16	NEEPCO	Ministry of power	1421.69	488.73	1910.42	1216.60	536.03	1752.63	1158.68	307.95	1466.63	83.68%
	Total		274304.99	66419.31	340724.30	47669.40	6738.12	54407.52	44912.49	8247.67	53160.16	97.71%
	Other Than CPSE											
17	DVC		14625.00	195.78	14820.78	2934.14	154.18	3088.32	1527.75	407.05	1924.80	62.65%
	Total		288929.99	66615.09	355545.08	50603.54	6892.30	57495.84	46440.24	8654.72	55094.96	95.82%
18	CONCOR	Ministry of Railways	3627.70	1500.00	5127.70	810.20	389.30	1199.50	827.62	179.02	1006.64	83.92%
	Total		3627.70	1500.00	5127.70	810.20	389.30	1199.50	827.62	179.02	1006.64	83.92%

(All figures in Rs. crore)

Sr no	CPSES	Administrative Ministry / Department	Sanctions available for projects at the beginning of 2015-16	Estimated new sanctions to be issued during 2015-16	Value of total sanctions available during the year 2015-16	Estimated Capital expenditure from		Capital Expenditure for FY 2015-16			Percentage Achievement	
						Against earlier sanction (Col 4)	Against new sanctions (Col 5)	Total	Till Previous Month (Feb, 2016)	During the Month (Mar, 2016)		Cumulative for the Year
1	Other Than CPSE	3	4	5	6(4+5)	7	8	9(7+8)	10	11	12	13(12/9)
19	NHAI (3)	Ministry of road Transport and Highways	50250.41	108993.52	159243.93		23000.00	23000.00	35377.14	5034.14	40411.28	175.70%
	Total		50250.41	108993.52	159243.93	0.00	23000.00	23000.00	35377.14	5034.14	40411.28	175.70%
20	Shipping Corporation of India	Ministry of Shipping	N/A	787.50	787.50	N/A	787.50	787.50	Nil	0.00	Nil	
	Total		0.00	787.50	787.50	0.00	787.50	787.50	0.00	0.00	0.00	
21	MOIL		212.23	150.00	362.23	127.47	0.60	128.07	88.79	30.96	119.65	93.43%
22	NMDC LTD		11433.00	1057.00	12490.00	2730.00	1057.00	3787.00	3202.00	477.00	3679.00	97.15%
23	SAIL	Ministry of Steel	15165.27	8192.00	23357.27	6685.00	815.00	7500.00	5340.00	694.00	6034.00	80.45%
24	RINL		8563.00	1298.00	9861.00	1397.00	5.00	1402.00	1329.11	162.52	1491.63	106.39%
	Total		35373.50	10697.00	46070.50	10939.47	1877.60	12817.07	9959.90	1364.38	11324.28	88.35%
25	BSNL		7796.00	347.00	8143.00	7796.00	347.00	8143.00	2578.07	700.74	3278.81	40.27%
26	BBNL	Ministry of Telecom	7293.42	0.00	7293.42	7293.42		7293.42	1940.26	540.51	2480.77	34.01%
	Total		15089.42	347.00	15436.42	15089.42	347.00	15436.42	4518.33	1241.25	5759.58	37.31%
	Other Than CPSE											
27	DMRC (1)	Ministry of Urban Development	7294.38	3879.60	11173.98	2042.71	780.00	2822.71	1992.50	90	2082.50	73.78%
	Total		7294.38	3879.60	11173.98	2042.71	780.00	2822.71	1992.50	90.00	2082.50	73.78%

(All figures in Rs. crore)

Sr no	CPSEs	Administrative Ministry / Department	Sanctions available for projects at the beginning of 2015-16	Estimated new sanctions to be issued during 2015-16	Value of total sanctions available during the year 2015-16	Estimated Capital expenditure from IEBR in 2015-16 out of Col 6		Capital Expenditure for FY 2015-16			Percentage Achievement	
						Against earlier sanction (Col 4)	Against new sanctions (Col 5)	Till Previous Month (Feb, 2016)	During the Month (Mar, 2016)	Cumulative for the Year		
1	2	3	4	5	6(4+5)	7	8	9(7+8)	10	11	12	13 (12/9)
28	IREDA	MNRE	350.00	3675.00	4025.00	350.00	3675.00	4025.00	3328.11	931.88	4259.99	105.84%
	Total		350.00	3675.00	4025.00	350.00	3675.00	4025.00	3328.11	931.88	4259.99	105.84%
29	IOCL	MOPNG	50199.94	4251.30	54451.24	10227.24	4251.30	14478.54	10983.05	3384.46	14367.51	99.23%
30	MRPL		1846.15	-	1846.15	1714.00	0.00	1714.00	1073.12	477.01	1550.13	90.44%
31	GAIL		21726.00	1988.00	23714.00	1811.00	1988.00	3799.00	1672.00	208.00	1880.00	49.49%
32	BPCL		13416.50	11063.00	24479.50	5992.00	3759.00	9751.00	9479.25	1446.85	10926.10	112.05%
33	HPCL		9909.63	4755.41	14665.04	4948.44	418.41	5366.85	4738.70	719.93	5458.63	101.71%
34	ONGC		48094.04	55626.76	103720.80	17439.56	18809.81	36249.37	25830.64	3671.27	29501.91	81.39%
35	OVL		10402.00		10402.00	10402.00		10402.00	5981.90	801.07	6782.97	65.21%
36	OIL		1642.00	3647.00	5289.00	270.00	3647.00	3917.00	2853.00	697.00	3550.00	90.63%
37	CPCL		3189.96	15.41	3205.37	1376.86	15.41	1392.27	1110.17	208.27	1318.44	94.70%
	Total			160426.22	81346.88	241773.10	54181.10	32888.93	87070.03	63721.83	11613.86	75335.69
	Total for all Ministries		688685.36	301238.24	989923.60	152512.54	79006.35	231518.89	176392.94	31941.97	216290.30	93.42%

- (1) With reference to data in Column No 10, 11, 12 on Capital Expenditure for FY 2015-16 of DMRC, Actual Funds released by concerned State Government against IEBR, Actual Capital Expenditure for FY 2015-16 of NHAI are exclusive of Private Sector Investment of Rs.24846.75 crore, Rs.2540.91 crore and Rs.27387.66 crore
- (2) The data in Column No 10, 11, 12 on Capital Expenditure for FY 2015-16 of "Capital Investment plan" contained the "Sanctions available for projects at the beginning of 2015-16" (Column 4) for Rampur HEP (i.e., Rs 2047.03 Cr) which has now been subtracted from the column 5 i.e., Rs 4233.21 cr + Rs 436.68 cr = Rs 2047.03 cr = Rs 2622.86 cr and "Against New sanctions" under "Estimated Capital Expenditure from IEBR in 2015-16" as Rs 800 Cr has not been considered by DPE
- (4) In case of SAIL downward revision of target on the basis of RE not considered by DPE
- (5) In Case of BBNL Sanctions available for projects at the beginning of 2015-16 (Column 4) and "Against earlier sanction" under "Estimated Capital Expenditure from IEBR in 2015-16" as Rs 4800 Cr has not been considered by DPE as it is RBE.
- * Cash and Bank balance upto December, 2015 in Steel Authority of India, ONGC Vidhesh Ltd and Shipping Corporation of India Limited
- * Cash and Bank balance upto September, 2015 in CIL

Capital Investment Plan for Month Ending February, 2016

(All figures in Rs. crore)

Sr no	CPSEs	Administrative Ministry / Department	Sanctions available for projects at the beginning of 2015-16	Estimated new sanctions to be issued during 2015-16	Value of total sanctions available during the year 2015-16	Estimated Capital expenditure from EBR in 2015-16 out of Col 6		Capital Expenditure for FY 2015-16			Percentage Achievement	
						Against earlier sanction (Col 4)	Against new sanctions (Col 5)	Till Previous Month (Jan, 2015)	During the Month (Feb, 2015)	Cumulative for the Year		
1	2	3	4	5	6(4+5)	7	8	9(7+8)	10	11	12	13 (12/9)
1	Railway Board (2)	Ministry of Railways	453309.00	168871.00	622180.00			GBS	32896.00	-630.00	32266.00	
								EBR booked	31263	8759	40022.00	
								Total	64159.00	8129.00	72288.00	

Note:

Reduction of Rs. 630crore in booking under GBS is on account of shifting of expenditure of certain remunerative projects from GBS to EBR. Entire amount allocated under GBS would be utilized by the end of March, 2016.